

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 27TH MARCH, 2021

No. 82 A: The Judicial Officers named in Column No. 2 are transferred and posted as Additional Civil Judge (Junior Division) with immediate effect at the places mentioned against their name given in Column No. 3 of the table given below with immediate effect.

Sl. No.	Name of the officer with designation and present place of posting	Name of Judgeship/place
01	02	03
1.	Mr. Vivek Kumar, SDJM-cum- Judge I/c, Bokaro	Ghatshila (Jamshedpur)
2.	Ms. Nirmala Barla, Civil Judge (Jr. Div.)-cum-JM-cum-PM, JJ Board, Bokaro	Gumla
3.	Ms. Seema Kumari Minj, Addl. Civil Judge (Jr. Div.)-cum-JM, Bokaro	Giridih
4.	Mr. Sharat Nishikant Kujur, Civil Judge (Jr. Div.)-cum-Judge I/c, Tenughat(Bokaro)	Garhwa
5.	Mr. Shivam Chaurasia, SDJM-cum-Judge I/c-cum-Civil Judge(Jr. Div.)-cum-PM, JJ Board, Chaibasa	Dhanbad
6.	Mr. Ravi Shanker Pandey, SDJM-cum-Judge I/c, Chatra	Jamshedpur
7.	Md. Safdar Ali Naiyar, JM-cum-Judge I/c-cum-Addl. Civil Judge (Jr. Div.), Daltonganj	Dhanbad
8.	Mr. Rajendra Prasad, JM-cum-Addl. Civil Judge (Jr. Div.) Daltonganj	Jamshedpur
9.	Mr. Bikrant Ranjan, Railway Judicial Magistrate, Daltonganj	Jamshedpur
10.	Mr. Rohit Kumar, Civil Judge (Jr. Div.)-cum-PM, JJ Board, Daltonganj	Koderma
11.	Ms. Tanvee, SDJM, Deoghar	Chaibasa
12.	Ms. Anamika Kisku, J.M-cum-PM, JJ Board, Deoghar	Ranchi
13.	Ms. Anju Kumari Minz, J.M.,Deoghar	Koderma
14.	Mr. Narendra Kumar, J.M., Madhupur, (Deoghar)	Jamshedpur
15.	Mr. Gautam Gobinda, Railway JM, Madhupur, (Deoghar)	Ranchi
16.	Mr. Anil Kumar No. III, J.M. ,Madhupur, (Deoghar)	Bokaro
17.	Ms. Shikha Agarwal, SDJM, Dhanbad	Khunti
18.	Mr. Arpit Srivastava, Judge I/c-cum-JM, Dhanbad	Daltonganj
19.	Ms. Tabinda Khan, Civil Judge (Jr. Div.), Dhanbad	Daltonganj
20.	Ms. Swati Vijay Upadhyay, Civil Judge (Jr. Div.)-cum-JM, Dhanbad	Latehar
21.	Mr. Gaurav Khurana, Railway Judicial Magistrate, Dhanbad	Khunti
22.	Ms. Sangita, Addl. Civil Judge (Jr. Div.)-cum-PM, JJ Board, Dhanbad	Garhwa
23.	Ms. Ritu Kujur, Addl. Civil Judge (Jr. Div.)-cum-JM, Dhanbad	Daltonganj
24.	Ms. Veena Kumari, Addl. Civil Judge (Jr. Div.)-cum-JM, Dhanbad	Garhwa
25.	Ms. Shruti Soren, JM, Dhanbad	Giridih
26.	Mr. Abhishek Srivastava, Addl. Civil Judge (Jr. Div.)-cum-JM-cum-Judge I/c, Garhwa	Dhanbad
27.	Mr. Ram Kumar Lal Gupta, Addl. Civil Judge (Jr. Div.)-cum-JM, Garhwa	Ranchi
28.	Ms. Sama Roshini Kullu, S.D.J.M., Garhwa	Dhanbad
29.	Mr. Vishal Majhee, Addl. Civil Judge (Jr. Div.)-cum-JM, Garhwa	Dhanbad
30.	Mr. Ranjay Kumar, S.D.J.M., Giridih	Jamshedpur
31.	Mr. Pawan Kumar, Civil Judge (Jr. Div.)-cum-JM, Giridih	Jamshedpur
32.	Mr. Shambhu Mahto, J.M.-cum-P.M. J.J. Board, Giridih	Ranchi
33.	Mr. Nishi Kant, Judge I/c-cum Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih	Jamshedpur
34.	Mr. Praveen Oraon, Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih	Ranchi
35.	Mr. Ravi Choudhary, Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih	Garhwa
36.	Mr. Bhupesh Chandra Samad, Addl. Civil Judge (Jr. Div.)-cum-JM, Giridih	Bokaro
37.	Mr. Ravi Kumar Bhaskar, JM, Godda	Bokaro
38.	Mr. Rajesh Ranjan Kumar, JM ,Godda	Bokaro
39.	Mr. Gautam Kumar, JM-cum-Judge I/c, Godda	Ranchi
40.	Mr. Uttam Sagar Rana, SDJM-cum- Civil Judge (Jr. Div.)-cum-Judge I/c-cum-PM JJ Board, Gumla	Dhanbad
41.	Ms. Saudamini Singh, Addl. Civil Judge (Jr. Div.)-cum-PM, JJ Board, Hazaribagh	Jamshedpur
42.	Mr. Mayank Maliyaz, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh	Jamshedpur

43.	Mrs. Nibha Ranjana Lakra, Addl. Civil Judge (Jr. Div.)-cum-JM, Hazaribagh	Bokaro
44.	Ms. Pragya Bajpai, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Chatra
45.	Ms. Darshana, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Giridih
46.	Ms. Angelina John, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Giridih
47.	Ms. Sanjibita Guin, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Koderma
48.	Ms. Rupa Bandana Kiro, Addl. Civil Judge (Jr. Div.), Jamshedpur	Hazaribagh
49.	Ms. Satyabhama Kumari, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Giridih
50.	Ms. Shikha Rani Tigga, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Hazaribagh
51.	Mr. Krishna Lohra, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Garhwa
52.	Ms. Mariam Hembrom, Addl. Civil Judge (Jr. Div.)-cum-JM, Jamshedpur	Hazaribagh
53.	Mr. Vikram Anand, S.D.J.M.-cum-Judge Incharge-cum-P.M., (J.J. Board) Jamtara	Ranchi
54.	Mr. Ravi Prakash Tiwari, SDJM-cum-CJ(JD)-cum-Judge Incharge-cum-PM, JJB, Khunti	Latehar
55.	Mr. Rajeev Kumar Singh, SDJM-cum-Judge In-charge, Koderma	Jamshedpur
56.	Ms. Pooja, Civil Judge (Jr. Div.), Koderma	Jamshedpur
57.	Mr. Kamlesh Behra, Addl. Civil Judge (Jr. Div.) JM-cum-PM, JJ Board Koderma	Ranchi
58.	Mr. Achhat Srivastava, SDJM-CJ(JD)-cum-Judge I/c-PM, JJB, Latehar	Ranchi
59.	Mr. Manoj Kumar Indwar, SDJM-cum-Civil Judge (Jr. Div.)-Judge I/c-cum-PM JJ Board, Lohardaga	Dhanbad
60.	Mr. Rakesh Ranjan, SDJM-cum-Judge I/c-cum-PM, JJB, Pakur	Ranchi
61.	Mr. Rakesh Raushan, SDJM-cum-Civil Judge (Jr. Div.)-Judge I/c-cum-PM JJ Board, Ramgarh	Dhanbad
62.	Mr. Saurav Kumar Gautam, A.O., Judicial Academy Jharkhand., Ranchi	Giridih
63.	Ms. Kumari Nitika, JM-cum-PM, JJ Board, Ranchi	Giridih
64.	Ms. Avaniika Gautam, Assistant Registrar (Judicial), JHC, Ranchi	Hazaribagh
65.	Ms. Sonam Visnoi, Under Secretary JHALSA, Ranchi	Giridih
66.	Mr. Kumar Vipul, Civil Judge (Jr. Div.)-cum-JM, Ranchi	Daltonganj
67.	Mr. Parmanand Upadhyay, SDJM, Ranchi	Daltonganj
68.	Mr. Manish Kumar Singh, Judge I/c-cum-JM-cum-Addl. Civil Judge (Jr. Div.), Ranchi	Simdega
69.	Ms. Shilpa Murmu, Addl. Civil Judge (Jr. Div.) Ranchi	Dhanbad
70.	Ms. Kavitanjali Toppo, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi	Seraikella
71.	Ms. Remi Praphul Baa, Law officer, Law (Judicial) Department , Ranchi	Hazaribagh
72.	Ms. Santoshini Murmu, Addl. Civil Judge (Jr. Div.)-cum-JM, Ranchi	Dhanbad
73.	Mr. Neeraj Kumar, SDJM, Rajmahal, (Sahebganj)	Ranchi
74.	Mr. Raj Kumar Pandey, JM, Rajmahal, (Sahebganj)	Ranchi
75.	Mr. Ashok Kumar No. IV, JM, Rajmahal, (Sahebganj)	Ranchi
76.	Ms. Archana Mishra, Civil Judge (Jr. Div.)-cum-P.M. J. J. Board, Seraikela	Ranchi
77.	Mr. Kumar Saurabh Tripathi, S.D.J.M.-cum-Judge I/c Seraikela	Ranchi
78.	Mr. Alok Kumar, S.D.J.M.-cum-P.M.(J.J. Board), Simdega	Jamshedpur
79.	Mr. Shera Samson Tirkey, Judge I/c-cum-JM, Simdega	Dhanbad
80.	Mr. Bankim Chandra Chatterjee, Railway Judicial Magistrate, Chaibasa (Porahat)	Jamshedpur

The concerned Principal District & Sessions Judges including the Judicial Commissioner, Ranchi are hereby directed to ensure the transfer of Civil Cases to the court as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court,
Sd/- Ambuj Nath
Registrar General

Memo No. 1734 /Apptt.

Dated Ranchi the 27th March, 2021

Copy forwarded to the Central Project Co-ordinator I/C, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


Registrar General